

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

44. IA/131/2022  
C.P.(CAA)/144(MB)2022  
C.A.(CAA)/37(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SHRI H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.10.2022.**

NAME OF THE PARTIES: RATIONAL ART AND PRESS PRIVATE LIMITED

SECTION: 230-232 of the Companies Act 2013

**ORDER**

Heard Mr. S. K. Jain, Professional appearing for the Applicant.

**I.A. 131 of 2022**

I.A. 131 of 2022 is an application filed for urgent listing of the C.P.(CAA) 144 of 2022 and the same is disposed of as the matter has been taken on board.

**C.P.(CAA)/144(MB)2022**

Petition **admitted**, returnable by 25.11.2022.

The Petitioner shall publish the notice at least 10 days before the next date of hearing in two newspapers i.e. "Navshakti" in Marathi language and "Business Standard" in English language.

In the meanwhile, the ROC, RD and OL will file their report, if not filed already, before the next date of hearing.

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
H. V. SUBBA RAO  
Member(Judicial)

/P/